GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4773
ANSWERED ON:25.08.2010
CONCURRENT ASSESSMENT OF SSA
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Ju Dev Shri Dilip Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether several independent agencies have been authorized by the Government to undertake a concurrent assessment of the Sarva Shiksha Abhiyan (SSA) launched by the Government;
- (b) if so,the agencies authorized in this regard;
- (c) whether these agencies have been asked to submit their reports to the Government annually; and
- (d) if so, the year-wise out come of the assessment during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (d) Yes Sir, 42 independent agencies of national repute have been engaged on a two yearly basis to monitor the Sarva Shiksha Abhiyan (SSA) programme. These Monitoring Institution (MI) submit reports every six months. The names of the MIs and the number of half yearly reports received from them during 2007-08, 2008-09 and 2009-10 is annexed. The half yearly reports submitted by the MIs are shared with the concerned State Project Directors of SSA of the States/UTs for appropriate follow-up and remedial action. The reports of the MIs are posted on the website www.ssa.nic.in. Besides, the Institute of Public Auditors of India (IPAI), an independent agency has also been engaged for concurrent financial review to cover all the States/UTs. It submits reports to the Ministry annually, which are shared with the concerned States/UTs for taking necessary corrective action. In addition, SSA conducts third party evaluation through independent agencies for the civil works taken up in the States of Andhra Pradesh, Assam, Bihar, Chattisgarh, Gujarat, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Tamil Nadu, Uttar Pradesh and West Bengal.